

(b) The Beedi Workers Welfare Cess (Amendment) Bill, 1981.

4. Discussion on a Motion to be moved by the Minister of Finance regarding India's extended arrangement with the International Monetary Fund.

श्री सन्दर सिंह भण्डारी (उत्तर प्रदेश) : श्रीमन्, यह सारा बिजनेस अगले हफ्ते के लिये रखा गया है। इसमें जितना काम अगले हफ्ते हो जाय उतना कर लिया जाय और बाकी उसके अगले हफ्ते के लिये रख लिया जाय क्योंकि मुझे ऐसा लगता है कि अगले हफ्ते रात के 12 बजे तक बैठने पर भी हम इस को पूरा नहीं कर पायेंगे।

श्री उपसभापति : यह बाद में देख लिया जायेगा। अब सदन की कार्यवाही पौने तीन बजे तक के लिये स्थगित की जाती है।

The House then adjoured for lunch at eighteen minutes past one of the clock.

The House reassembled after lunch at forty-eight minutes past two of the clock, The Vice-Chairman Shri Bishambhar Nath Pande) in the Chair.

#### MESSAGES FROM THE LOK SHABHA

I. The Marriage Laws (Amendment) Bill, 1981.

II. The Criminal Law (Amendment) Bill, 1980.

THE VICE CHAIRMAN (SHRI BISHAMBHAR NATH PANDE): Before the House takes up Private Members' Resolutions, I request the Secretary-General to read Messages from Lok Sabha.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

I

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 27th November, 1981, has adopted the following motion extending the time for presentation of the Report of the Joint Committee of the Houses on the Marriage Laws (Amendment) Bill, 1981:

#### MOTION

"That this House do extend up-to the first day of the last week of the Budget Session, 1982, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Hindu Marriage Act, 1955 and the Special Marriage Act, 1954."

II

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 27th November, 1981, has adopted the following motion further extending the time for presentation of the Report of the Joint Committee of the Houses on the Criminal Law (Amendment) Bill, 1980.

#### MOTION

"That this House do further extend upto the last day of the first week of the Budget Session, 1982, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Indian Penal Code, the Code of Criminal Procedure, 1973 and the Indian Evidence Act, 1972".

#### RESOLUTION RE. SCHEME FOR ENVIRONMENT IMPROVEMENT OF URBAN SLUMS

SHRIMATI MONIKA DAS (Karnataka): Sir, I beg to move the following Resolution:

"This House is of opinion that the Central and State Governments